

DELHI LEGISLATIVE ASSEMBLY
REVISED LIST OF BUSINESS

Friday, 26th November, 2010/05 Margashirsha, 1932 (Saka)
2.00 PM

1. **Question Hour:** Starred Questions as shown in the separate list to be asked and answered.

2. **Special Mention (Rule 280):** Following Members to raise matters under Rule 280:
 1. Shri Anil Jha
 2. Shri Kulwant Rana
 3. Shri Jai Bhagwan Aggarwal
 4. Shri Sat Prakash Rana
 5. Shri Sahab Singh Chauhan
 6. Shri Sunil Kumar Vaidya
 7. Shri Veer Singh Dhingan
 8. Ch. Surender Kumar
 9. Shri Sri Krishan Tyagi

3. **Private Members Resolutions:**
 1. **Shri Sat Prakash Rana to move the following resolution:**

“ This House resolves that encroachment from entire Government Land and ponds in the Capital be removed and be permitted to be used for civic amenities after securing them with boundary wall”.
 2. **Shri Sri Krishan Tyagi to move the following resolution:**

“This House resolves that in view of the growing population of Delhi, new hospitals be constructed to provide appropriate medical facilities and the existing Hospitals be upgraded & vacant posts of Doctors and other staff be filled up with immediate effect”.
 3. **Shri O.P.Babber to move the following resolution:**

“ This House resolves that plots allotted to SC/ST in Delhi and occupied by them including in Double Storied (Harijan Basti), Tilak Vihar, Harijan Basti Tilak Nagar, New Delhi – 18 be regularized and ownership rights be given immediately to the occupants”.

Delhi
26th November, 2010

P.N.Mishra
Secretary